

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1939**  
TO BE ANSWERED ON 02.08.2024

**POCSO CASES IN ANDHRA PRADESH**

1939. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) The number of persons accused and convicted under the Protection of Children from Sexual Offences (POCSO) Act in the State of Andhra Pradesh during the last five years, district-wise;
- (b) The number of repeat offenders under the POCSO Act, in the said years, district-wise; and
- (c) The details of the rehabilitation facilities provided for the accused in the State of Andhra Pradesh?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a): As per the information received from Government Of Andhra Pradesh Women Development And Child Welfare Department, total 6927 persons were accused and 134 persons were convicted under the Protection of Children from Sexual Offences (POCSO) Act in the State of Andhra Pradesh during the last five years. The district wise information on number of persons accused under POCSO Act during the last five years is at **Annexure-I**. The district wise information on number of persons convicted under POCSO Act during the last five years is at **Annexure-II**.

(b): As per the information received from Government Of Andhra Pradesh Women Development And Child Welfare Department, there are total number of 9 repeat offenders under the POCSO Act in the last five years in the State of Andhra Pradesh. The district wise information is at **Annexure-III**.

(c): As per the information received from Government Of Andhra Pradesh Women Development and Child Welfare Department, the state of Andhra Pradesh is providing following rehabilitation services to the Juvenile (children in Conflict with Law) accused under POCSO Act:

- i. Temporary care, protection and short-term vocational skill development training, education, counselling services etc, are provided to the children who are accused under POCSO Act in the eight (8) Observation Homes run by the State Govt at Visakhapatnam, Rajahmundry, Eluru, Vijayawada, Kurnool, Kadapa, Ananthapuram & Tirupati.
- ii. Long term rehabilitation services including skill development/vocational trainings, education, counselling services etc,. are provided to the children who are accused and convicted (found to be in conflict with law) under POCSO Act at Special Homes and Places of Safety run by the Govt at Visakhapatnam & Tirupati.

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## ANNEXURE-I

STATEMENT REFERRED TO IN PART (A) OF REPLY TO IN LOK SABHA UNSTARRED QUESTION NO. 1939 TO BE ANSWERED ON 02.08.2024 ASKED BY SHRI LAVU SRI KRISHNA DEVARAYALU INDICATING DISTRICT WISE INFORMATION ON NUMBER OF PERSONS ACCUSED UNDER POCSO ACT DURING THE LAST FIVE YEARS.

No.of Persons Accused under POCSO						
S. o.	Name of the District	2019	2020	2021	2022	2023
		No. of persons accused under POCSO	No.of persons accused under POCSO	No.of persons accused under POCSO	No. of persons accused under-POCSO	No.of persons accused under POCSO
1	Srikakulam	50	53	41	46	39
2	Vizianagaram	11	12	11	7	0
3	Visakhapatnam	271	109	199	192	146
4	Kakinada	67	92	113	97	56
5	Eluru	107	158	169	200	136
6	Krishna	100	156	108	693	157
7	Guntur	135	152	210	172	152
8	Prakasam	73	84	74	73	100
9	SPSR Vellore	240	98	53	138	85
10	Chittoor	29	38	61	67	47
11	Kadapa	53	60	70	84	80
12	Kurnool	36	53	59	48	44
13	Anantapur	83	146	163	140	131
<b>Total</b>		<b>1255</b>	<b>1211</b>	<b>1331</b>	<b>1957</b>	<b>1173</b>

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## ANNEXURE-II

STATEMENT REFERRED TO IN PART (A) OF REPLY TO IN LOK SABHA UNSTARRED QUESTION NO. 1939 TO BE ANSWERED ON 02.08.2024 ASKED BY SHRI LAVU SRI KRISHNA DEVARAYALU INDICATING DISTRICT WISE INFORMATION ON NUMBER OF PERSONS CONVICTED UNDER POCSO ACT DURING THE LAST FIVE YEARS.

No. of Persons convicted under POCSO						
S.No.	Name of the District	2019	2020	2021	2022	2023
		No. of persons convicted under POCSO	No. of persons convicted under POCSO	No. of persons convicted under POCSO	No. of persons convicted under POCSO	No. of persons convicted under POCSO
1	Srikakulam	2	0	2	0	0
2	Vizianagaram	0	0	0	0	0
3	Visakhapatnam	16	9	5	6	3
4	East Godavari	2	1	1	0	0
5	West Godavari	0	0	0	3	3
6	Krishna	0	0	0	4	15
7	Guntur	3	1	1	0	0
8	Prakasam	3	1	2	2	0
9	SPSR Nellore	6	4	2	6	7
10	Chittoor	0	0	0	1	0
11	Kadapa	1	0	2	0	0
12	Kurnool	1	4	1	0	0
13	Anantapur	1	4	4	4	1
<b>Total</b>		<b>35</b>	<b>24</b>	<b>20</b>	<b>26</b>	<b>29</b>

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## ANNEXURE-III

STATEMENT REFERRED TO IN PART (A) OF REPLY TO IN LOK SABHA UNSTARRED QUESTION NO. 1939 TO BE ANSWERED ON 02.08.2024 ASKED BY SHRI LAVU SRI KRISHNA DEVARAYALU NUMBER OF 9 REPEAT OFFENDERS UNDER THE POCSO ACT IN THE LAST FIVE YEARS IN THE STATE OF ANDHRA PRADESH

No. of Repeat Offenders under POCSO						
S.No.	Name of the District	2019	2020	2021	2022	2023
		No. of repeat offenders under POCSO	No. of repeat offenders under POCSO	No. of repeat offenders under POCSO	No. of repeat offenders under POCSO	No. of repeat offenders under POCSO
1	Srikakulam	0	0	0	0	0
2	Vizianagaram	0	0	0	0	0
3	Visakhapatnam	0	0	0	0	0
4	East Godavari	0	0	1	1	0
5	West Godavari	0	0	0	0	0
6	Krishna	0	0	0	6	0
7	Guntur	0	0	1	0	0
8	Prakasam	0	0	0	0	0
9	SPSR Nellore	0	0	0	0	0
10	Chittoor	0	0	0	0	0
11	Kadapa	0	0	0	0	0
12	Kurnool	0	0	0	0	0
13	Anantapur	0	0	0	0	0
<b>Total</b>		<b>0</b>	<b>0</b>	<b>2</b>	<b>7</b>	<b>0</b>

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